

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(Administrative Reforms Division)

NOTIFICATION

Imphal, the 16th September, 2026

No ADM2-201/1/2026-AR-AR: Applications are invited from eligible candidates for the appointment to the post of State Chief Information Commissioner as under:

Sl. No.	Position	Number of Position
1.	State Chief Information Commissioner	1 (one)

2. **A. Eligibility condition:**

As provided under Section 15(5) and 15(6) of the Right to Information Act, 2005 as detailed below:

- (i) The State Chief Information Commissioner shall be persons of eminence in the public life with wide knowledge and experience in law, science and technology, social service, management, journalism, mass media or administration and governance.
- (ii) The State Chief Information Commissioner shall not be a Member of Parliament or Member of the Legislature of any State or Union Territory, as the case may be, or hold any other office of profit or connected with any political party or carrying on any business or pursuing any profession

B. Other essential qualification:

- (i) The person should be a Citizen of India.
- (ii) The person should not be of unsound mind, insolvent or convicted for any crime.

3. **Age:** Person who have attained the age of 65 years shall not be eligible for appointment.

4. **Terms of Office:** Under section 16 (1) of the RTI Act, 2005 read with Section 12 of the Right to Information Rules, 2019 (notified vide Ministry of Personnel, Public Grievances & Pensions, Deptt. Of Personnel & Training No. G.S.R. 810 (E) dated 24th October, 2019):-

- (i) The State Chief Information Commissioner shall hold office for a period of 3 (three) years from the date on which he enters upon his office.

Provided that no State Chief Information Commissioner shall hold office as such after he has attained the age of 65 (sixty-five) years.

5. **General conditions for Recruitment:**

- (i) Candidates must fulfil the qualification and experience on the date of application. Education qualification must have been obtained from recognised University/Institute/Board/College only.



- (ii) Selection/appointment will be subject to fulfilment of eligibility conditions, experiences etc., as also to verification of testimonials, antecedents and past service.
6. The salary, allowances and other terms and conditions of service of the State Chief Information Commissioner shall be as per the Right to Information Act, 2005 read with Right to Information (Term of office, Salaries, Allowances and Other Terms and Conditions of Service of State Chief Information Commissioner in the State Information Commission) Rules, 2019.
7. Persons fulfilling the criteria and interested for appointment to the above post may send their particulars in the prescribed Proforma, by post or by hand to Under Secretary (AR), Room No. 213, 3rd Floor, North Block, New Secretariat, Imphal West, Manipur-795002 or through e-mail to darmanipur@gmail.com. Prescribed Proforma may be obtained from the office of the Section (AR), New Secretariat, 3rd Floor, North Block, Imphal West or download from the website www.manipur.gov.in.
- Persons serving under the State/Central Government or any other Organisation, should send their particulars through proper channel (Administrative Ministry/Department of State- UT/Central Government or the Controlling Officer).
8. Last date of receipt of application: 5 p.m. of 15th October, 2026.



(K.H. Lelyaphy Rita)
Joint Secretary (AR)
Government of Manipur

Copy to:

1. Secretary to Hon'ble Governor, Manipur.
2. Secretary to Hon'ble Chief Minister, Manipur.
3. Staff Officer to Chief Secretary, Government of Manipur.
4. Principal Secretary (AR), Government of Manipur.
- ✓ 5. Registrar General, High Court of Manipur.
6. Director (IPR), Manipur – with request to publish the Notification in 3(three) Manipuri Local Dailies i.e. The Sangai Express (English), Poknapham (Manipuri), Naharolgi Thoudang (Manipuri) for 3 (three) consecutive days and 2(two) National Newspapers for 2 (two) consecutive days.
7. Joint Secretary, Manipur Information Commission.
8. Shri Martha Khuman, Web Manger (IT), Manipur – with the request to upload the Notice on the Government website www.manipur.gov.in
9. Guard file.

Proforma for sending particulars for consideration for the post of State Chief Information
Commissioner in the State Information Commission in the Manipur Information Commission

Please affix
the latest
passport size
photograph

1. Name
2. Date of Birth
3. Present Address
4. Contact No.
 - a) Telephone (along with STD code)
 - b) Mobile
 - c) Fax
5. E-Mail Address
6. Education Qualification
7. Area of Eminence {as per 2 (c)
mentioned in the advertisement}

Area of eminence	
Law	
Science and Technology	
Social Service	
Management	
Journalism	
Mass-Media	
Administrative and Governance	

8. Achievements/Work Experience
(As per Annexure)

9. Present Occupation

Date:

Signature:

Place:

Name:

Annexure

Details of Achievements/Work Experience in respect of candidates applying for the post of
State Chief Information Commissioner in the Manipur Information Commission.

Sl No.	Post	Organisation	Period From	To	Details of achievements/experience (in brief)
1					
2					
3					
4					
5					

Signature of the Candidate